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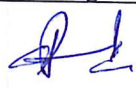
**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATHI BENCH**

**PRESENT: HON'BLE JANAB MOHAMMED AJMAL - MEMBER JUDICIAL**  
Date of hearings: 04.09.2019

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.09.2019 AT 10.30 AM**

TRANSFER PETITION NO.	TCP(IB) NO. 98/7/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 284/7/HDB/2019
NAME OF THE COMPANY	Sri Teja Bio Fuel Pvt Ltd
NAME OF THE PETITIONER(S)	Bank Of India
NAME OF THE RESPONDENT(S)	Sri Teja Bio Fuel Pvt Ltd
UNDER SECTION	7 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. SUSEELA	Advocate	9848470223 suseela.adv@gnitl.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Hearing could not be conducted as the Bar Members abstained from work as intimated under letter dated 04.09.2019.

Case posted to 16.09.2019 for hearing.

  
**MEMBER JUDICIAL**

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